

S.No.7

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
**22.09.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE.**

**CP (IB) No. 273/10/HDB/2022**  
U/s 10 of IBC, 2016

**IN THE MATTER OF:**

M/s. Urban Farmart India Private Limited

**... Corporate Applicant**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Ld. PCS Shri. Mahadev Tirunagari for the Corporate Applicant present.

At request matter stands adjourned to 28.10.2022.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**